

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH PUNE

ORIGINAL APPLICATION NO. 82 OF 2025

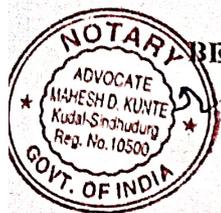
Mr. Anand Atul Hule ----- Applicant

V/s

District Collector Sindhudurg and Ors ----- Respondents

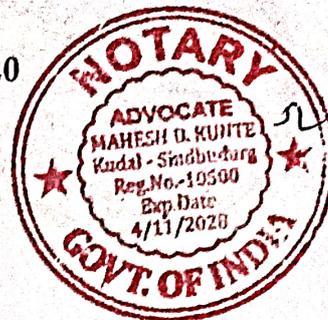
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Mr. Anand Atul Hule

Applicant

V/s

District Collector Sindhudurg and Ors

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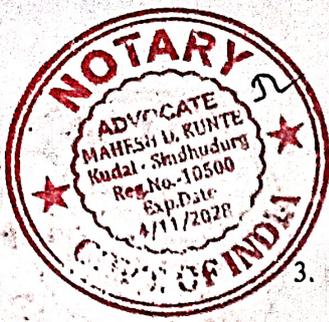
**ADJOURNMENT AFFIDAVIT  
ON BEHALF OF COLLECTOR SINDHUDURG**

I Smt. Aishvarya Khushalrao Kalushe, Age 49 years, Occupation-Service, Sub Divisional Officer Kudal, Dist. Sindhudurg. Respondent No. 4 and on behalf of respondent no. 1 i.e. District Collector Sindhudurg do hereby solemnly stated as under:-

1. I say that, Applicant herein has filed this application before this Application regarding issues involved in villages Dandi, Chiwla, Devbag, Tarkarli, Wayari and other areas in Tal. Malvan, Dist. Sindhudurg related to CRZ.
2. I say that, the Administrative Officer of Malvan Nagar Parishad submitted a survey report regarding 51 structures in CRZ area, and Tahsildar Malvan submitted survey report regarding 47 structures alongwith Panch reports. Out of the total objective of CRZ survey, work of survey has been partially completed. Most of the survey work is still going on. After complete the entire survey, it is necessary to issue notices to all defaulters/illegal holders if found. After giving sufficient opportunity of hearing regarding unauthorized construction, report of the same to be submitted before MCZMA through DCZMA, and take action of eviction, removal, register a case or maintain the said unauthorized construction as per the approval of Hon, ble MCZMA and SOP of CRZ.

BEFORE ME

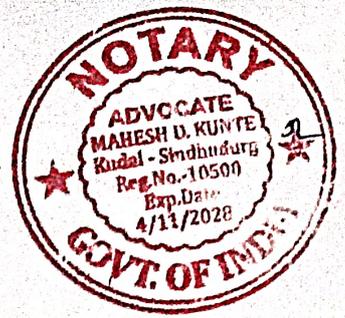
*(Signature)*



3. I say that, areas of villages mentioned in application are very crowded. The office of SDO and Tahsildar is collecting and scrutinizing the documents and information regarding the disputed issues. Maximum structures are situated in urban/ municipal crowded area. Further Survey of urban area is still in progress. It is submitted that, the manpower available is very inadequate at Municipal Council Malvan and Grampanchayat, Taluka Inspector of Land Record, and Meritime Board Malvan for conducting CRZ survey.
4. I say that, the general election has been announced at Municipal Council Malvan, all the available officer and staff have been deployed for election work. Hence it is difficult to carry out the above CRZ survey work within the Municipal areas untill the end of election period. Further the Zila Parishad and Panchayat Samiti elections are expected in nearby period and the preparation for the same is in process.
5. I say that, due to heavy rainfall in Konkan region still farmer's crops are affected. As per directions of Government of Maharashtra, revenue officers are engaged in collecting data and Panchnama of affected crops, assessment of compensation, allotment of compensation, and assessment of affected structures, distributing aid is being carried out on war footing. Therefore, it is difficult to use the available man power for CRZ works. The revenue officers will conduct all survey as per the order of this Hon'ble Tribunal expeditiously. Due to above hurdels, the office could not collect all relevant information and documents.
6. I say that, for the reason mentined herein above the respondent no. 1 and 4 are unable to file affidavit in reply.
7. I say that, the respondents herein ensure that, an affidavit in compliance will be filed within four months.

For that above reason it is most respectfully prayed that, the application for adjournment may kindly be allowed and time of 4 months may kindly be granted to file the reply affidavit on behalf of responndet No.1 and 4.

**BEFORE ME**



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Place - Kudal  
Date - 07/11/2025

ADV S.B. Vaidya-Pandit

For Respondent No 1 and 4

**VERIFICATION**

I Smt. Aishvarya Khushalrao Kalushe, Age 49 years, Occupation - Service, Sub Divisional Officer Kudal, Taluka - Kudal, Dist - Sindhudurg, do, hereby state on solemnly affirmation that whatever stated herein above is true to the best of my knowledge and based upon the information derived from the official records available to me.

Solemnly affirmed at Kudal  
this day of 07 November, 2025

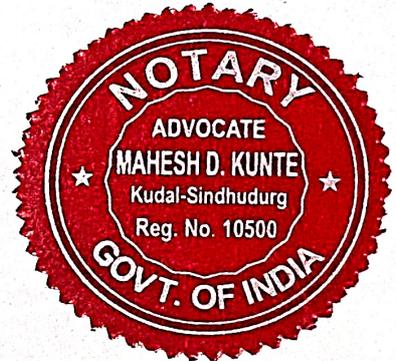


(Aishvarya Kalushe)  
Sub Divisional officer  
(Revenue) Kudal  
**DEPONENT**

I Identify the Deponent

Identification -  
Nayab Shinde

(Nagesh Chandrakant Shinde)  
Nayab Tehsildar.



This document is noted at  
Sr. No. 385  
in the Notarial Register.

Signed before me

Mahesh D. Kunte

**MAHESH D. KUNTE**  
NOTARY

Govt. of India  
AARADHANA' Shriramwadi  
Mumbai Goa Highway, Tal-Kudal  
Dist-Sindhudurg Maharashtra

This document has been personally presented & signed by Aishvarya Kalushe, Sub-Divisional Officer, Kudal  
P/o Kudal, Tal. Kudal who is identified by Nagesh Chandrakant Shinde to whom

I personally know  
No. of corrections \_\_\_\_\_ No. of pages 03  
Notary Regd. No. 385 Dated 07/11/2025

